

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Civil Contempt Petition No.202/00023/2018

(in OA 156/2016)

Gwalior, this Wednesday, the 15th day of May, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ashok Kumar Sethi, S/o Late Shri Kishan Chand Sethi, aged : 65 years, R/o H.No. 135, Aditya Nagar Near C.P. Colony, Morar, Gwalior (M.P.) - 474006
-Petitioner

(By Advocate – **Ms. Smrati Sharma**)

V e r s u s

1. Shri Sanjay Mitra, Secretary, Ministry of Defence, Govt. of India, Central Secretariat, South Block, New Delhi – 110001.
2. Lt. Gen Suresh Sharma, AVSM Engineer-in-Chief Branch, Kashmir House, Rajaji Marg, Army Head Quarter, DHQ, P.O. New Delhi 110011.
3. Maj.Gen. S.K. Khanna, Chief Engineer, Head Quarter, Central Command, Lucknow – 226002.
4. Shri Jai Prakash, H.Q. Commander Works Engineer (Air Force) Maharajpur, Gwalior – 474020.
5. Maj. Nikesh Sherekar, Garrison Engineer, Military Engineering Services, Morar Cantt., Gwalior – 474006 (MP) **-Respondents**

(By Advocate –**Shri Akshay Jain**)

O R D E R (O R A L)

By Navin Tandon, AM.-

Learned counsel for the respondents/contemnors submits that he has filed compliance report on 21.10.2018, wherein it has

been stated that the orders of this Tribunal in Original Application No.156/2016 have been complied with.

2. Learned counsel for the petitioner confirms that orders of this Tribunal have been duly complied with.

3. Accordingly, CCP is dismissed. The respondents are discharged from the notice of contempt.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member